### Papar manufacturing Industries

2044. SHRI PRAVAT KUMAR SAMANTARAY: Will the PRIME MINISTER be pleased to state:

(a) the number of major paper manufacturing industries in public and private sectors in the country;

(b) what is the scale of pay for lowest and highest grade workers ot those industries;

(c) what  $i_s$  the percentage of con tract workers who are working in those industires in comparison to permanent workers; and

(d) whether contract workers are enjoying only 'daily rated minimum wages varying from Stale of State in those industries for provided with any other financial and accommoda tion facilities?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) There are 34 major paper manufacturing units, with a minimum capacity of 20,000 T.P.A. each, in the public and private sectors in. the country.

(b) The lowest and highest scales of pay of wo. kers in central public undertakings sire Rs. 1035-1345 p.m. and Rs. 1535-2555 p.m. respectively. The information in respect of private sector is not maintained centrally.

percentage (c) The contract of permanent workers are compared to workers in central public sector paper units is approximately 63. The information in respect of private sector is not maintained centrally.

(d) The minimum wage and other service conditions like weekly off withwage, paid-holidays, leav.3 with the central wage, L.T.C., etc., in paper units public sector are gene per rallv rogulated as Notifications issued bv concerned State Govern ments. The information in respect of private sector is not maintained cen trally.

# Criterion for grant of licences for new sugar units

2045. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the basic criterion for grant of licences for new sugar units is their economic viability; and

(b) it so, the number of licences granted for new sugar units under the new licensing policy so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) Ag per the new sugar licensing policy, announced vide Department of Industrial Development press Note No. 16 dated 8-11-1991, a number of criteria including the minimum economic capacity, distance from cane source existing sugar unit, viability of new-sugar units, mainly from point of view of cane availability and potential for development of sugar cane etc. are looked into while deciding issue of licences for new sugar units.

(b) No LOI has been granted for establishment of new sugar factory under the new sugar licesning policy announced vide Press Note No. 16 (1991 series) applicable for the year 1991-92 and 8th Plan period 1992]93-1996197. However, one Letter of Intent has been issued for establishment of a new sugar unit considered under the guidelines applicable to the 7th Plan period.

#### M/s. Asup Synthetics and Chemicals Ltd. Bhiwadi, Rajasthan

2046. SHRI TARA CHARAN MA-ZUMDAR: Will the PRIME MINISTER be pleased to state:

 (a) what is the present status of M/s. Asup Synthetics and Chemicalsl Limited. Bhiwadi in Rajasthan which raised their share capital through equity shares in 1986; (b) what is the total profits earned fey the company since its inception and what amount hag been paid as dividend to the share holders so far; and

(c) whether it is also a fact that the company has since changed its productions, if so, what action is contemplated for the security of deposits of the share holders?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) to (c) Mls. Asup Synthetics and Chemicals Ltd., Bhiwadi (Alwar) has filed in the Office of Registrar of Companies, Rajasthan, Prospectus on 8-5-1986 under Section 60 of the Companies Act, 1956 regarding issue of equiry shares, which were allotted in September, 1986,

 $A_s$  Per the latest available Balance Sheet filed by the company for the year ended 30-9-87, no dividend has been declared. A winding up petition in respect of the company was filed in 1987 and subsequently on 1-2-1991, the company has been ordered by the Hon'ble High Court Bench, Jaipur, to be wound up.

# Corruption in a public sector small scale industry

2047. SHRI MOHINDER SINGH LATHER: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the report which appeared in the Dainik Jagaran dated 18-3-92, regarding corruption in small Industries Service Institute, Okhla, Delhi; and

(b) if so, what action Government has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN); (a) and (b) On the basis of preliminary investigation into the allengations made in the Danik Jagaran dated 18-3-92, no *prima-facie* case has been established.

### to Questions 174

# Reported statement of Finance Minister regarding disinvestment in PSU(s)

2048. SHRIMATI VEENA VERMA: SHRI KAPIL VERMA: SHRI B. L. PANWAR: SHRI MOHAMMED AFZAL alias MEEM AFZAL:

DR. BAPU KALDATE;

Will the PRIME MINISTER be pleased to state:

(a) whether the Finance Minister had during his recent Tokyo visit announced that Government would dis-invest upto 49 per cent of infrastructural public sector undertakings like steel and telecom and offer them to the public;

(b) if so, the details thereof; and

(c) whether Government had also invited direct Japanese investment in sectors like power, oil and nafural gas and telecom, if so, the Japanese response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### Coming back of American company Arbor Acres

2049. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether Arbor Acres, the Ame. rican giant breeder of table chickens has come back to India;

(b) if so, the details of the technical tieup and franchise agreement entered by the company; and

(c) what is Government's policy in regard to allowing such companies to invest in the country?

THE MINISTER . OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) and (b)